## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:167 ANSWERED ON:19.11.2009 NEW CIVIL AVIATION POLICY Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to notify its new Civil Aviation Policy;
- (b) if so, the time by which it is likely to take to facilitate creation of proposed 500 Mega and 6 Regional Airports as well as to develop mechanism for aviation grid for setting up of multi-modal merchant airports;
- (c) whether new policy would have provisions for making 10 aerotropolis in 10 major metros and also establish air linkages for air passengers for minimum of 50 kms.of distance;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to make its 100 airports operational, whose number at present is only 50?

## **Answer**

## MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): Most of the issues which were set forth in the proposed National Civil Aviation Policy have already been implementd, such as, Revised FDI Policy for airports, FDI requirements for air transport side, Greenfield Airport Policy, establishment of Airports Economic Regulatory Authority (AERA), merger of Air India and Indian Airlines, Flying Training Institute issues, etc.
- (b),(c),(d) & (e): Keeping in view the enormous growth in air passengers which has put pressure on air infrastructure, Government had pronounced a policy for greenfield airports in April,2008 to encourage infusion of greater investment in airport sector. Moreover, Airports Authority of India (AAI) operates and maintains 87 operational and 29 non-operational airports including 23 civil enclaves at defence airfields and private airports for air traffic operations.